

ITEM NO.59

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32864/2013

(From the judgement and order dated 01/07/2013 in WP No.9892/2008 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

NOIDA POWER CO.LTD.

Petitioner(s)

VERSUS

STATE OF U.P.& ANR

Respondent(s)

(With appln(s) for permission to file lengthy list of dates and prayer for
interim relief and office report)

Date: 14/03/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Mr. Vishal Gupta,Adv.

For Respondent(s) Mr. Pradeep Misra,Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter before a Bench of which one of us (Chandramauli
Kr. Prasad, J.) is not a member.

(Sanjay Kumar)	Court Master	(Sneh Lata Sharma)
	Court Master	